

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4818
ANSWERED ON:04.05.2012
PUBLIC PROCUREMENT BILL
Shekhar Shri Neeraj;Singh Shri Yashvir

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is contemplating to bring Public Procurement Bill to curb corruption in procurement by public sector organisations and in Government tenders and contracts;
- (b) if so, the details thereof alongwith the salient provisions of the Bill; and
- (c) the other steps proposed to be taken by the Government for probity and transparency in Government procurements and contracts?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): The Government has approved the Public Procurement Bill, 2012 for introduction in the Parliament. The Bill seeks to regulate procurement by Ministries and Departments of the Central Government, Central Public Sector Enterprises (CPSEs), autonomous and statutory bodies controlled by the Central Government and other procuring entities.

(c): Government has set up a Central Public Procurement Portal for the publication of information relating to tender enquiries, contracts awarded etc by Ministries/Departments of the Central Government, their attached and subordinate offices and CPSEs. Further, it has been decided to implement e-procurement in Ministries/Departments of the Central Government in a phased manner.